

nt>

Title :Need to provide special grants to Bharat Heavy Plates and Vessels Limited in Andhra Pradesh, so as to make it viable. - Laid.

SHRI K. YERRANNAIDU (SRIKAKULAM) : Bharat Heavy Plates and Vessels Limited, a Government of India Undertaking, established in Vishakhapatnam in 1966, is facing acute financial hardships due to lack of adequate orders. Hence financial stringency is coming in the way of the company's performance and a stage has come to the extent of company's survival at stake.

The company has a talented managerial team and skilled work force. The Company should get immediate relief from the Government of India to put it back on the progress path. I, therefore, seek the intervention of the Hon'ble Prime Minister to come to the rescue of the Bharat Heavy Plate and Vessels Ltd., Visakhapatnam by way of immediately extending special grants under Prime Minister's discretion and provide budgetary support of Rs. 39 crores to clear employees dues as well as salary wage support from November, 2003 to July, 2004 besides Government of India counter Guarantee for Rs. 180 crores to State Bank of India to cover the banking facility being availed by BHPV.

---

SARDAR SIMRANJIT SINGH MANN (SANGRUR): Sir, yesterday, the hon. Speaker had given me an assurance that for three minutes I would be allowed to raise the question of turban, which is being disallowed in France. If you give me three minutes, I will complete my very-very important question which deals with the minority people in India.

MR. DEPUTY-SPEAKER: You are a very senior Member of this House. I esteem you always. Now, we have come to the afternoon session and at this hour we never take up Zero Hour matters.

SARDAR SIMRANJIT SINGH MANN : Sir, I may be allowed as a special concession. It is the last day of the Session and the feel-good factor is being created by everybody. During this feel-good factor, let me also feel good.

MR. DEPUTY-SPEAKER: Let us take up the Calling Attention and if some time is left, we will take it up.